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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8230/2023 & CM APPL. 31581/2023 (Stay)

**GYAN MARKETING ASSOCIATES PVT. LTD. ....Petitioner**

Through: Mr. Shubham Gupta and Ms.  
Shalini Upadhyay, Advs.

versus

**INCOME TAX OFFICER, WARD - 10(3),**

**NEW DELHI**

.....Respondent

Through: Mr. Siddhartha Sinha, SSC with  
Ms. Anu Priya Nisha Minz,  
Adv.

**CORAM:**

**HON'BLE MR. JUSTICE YASHWANT VARMA**

**HON'BLE MR. JUSTICE HARISH VAIDYANATHAN**

**SHANKAR**

**ORDER**

**11.02.2025**

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1. A request for adjournment is made on behalf of learned counsel for the writ petitioner.
2. Acceding to the same, this matter shall stand adjourned to be called again on 17.03.2025.

**YASHWANT VARMA, J.**

**HARISH VAIDYANATHAN SHANKAR, J.**

**FEBRUARY 11, 2025/v**